

(c) if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Yes, Sir; the Prime Minister had a friendly meeting with the Chinese Premier, Mr. Zhao Ziyang, during which bilateral and regional issues of common concern were discussed.

(b) and (c) During his meeting with President Zia ul Haq of Pakistan the Prime Minister conveyed India's concern about Pakistan's nuclear weapons programme. Pakistan's assertion that it did not have a nuclear weapons programme was not considered convincing by us.

#### **Removal of Government Employees from Service**

568. SHRI SUKOMAL SEN : Will the PRIME MINISTER be pleased to state:

(a) the number of employees removed from service in the Central Government Departments from July, to October, 1985 on grounds of inefficiency and corruption;

(b) whether the charges were duly proved against them ;and

(c) the details of the categories of employees so removed?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) The Department of Personnel and Training is concerned only with officers of Indian Administrative Service and of Central Secretariat Service (Grad I and above). The information is 'nil' insofar as these categories of officers are concerned. In respect of other employees, since removal is a punishment and the power to remove is exercised by disciplinary authorities

at all levels, specified in the relevant disciplinary rules, for different categories of employees, information in regard to such employees is not centrally monitored in this Department.

(b) Removal from service as a measure of punishment is brought about only on the proving of charges against the accused employees after following the prescribed procedure.

(c) Does not arise in view of the position stated in reply to part (a).

#### **Prime Minister's initiatives on South Africa and Namibia of CHOGM**

569. SHRI KALPNATH RAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what initiatives were taken by the Prime Minister in the recent meeting of C.H.O.G.M. to tackle the questions of continuing apartheid policy of South Africa and the freedom of Namibia; and

(b) what were the results of those initiatives ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b) The Prime Minister called for mandatory sanction against South Africa. Following Prime Minister's address to the executive session of CHOGM, the Heads of States and Governments at Nassau adopted a Commonwealth Accord detailing steps to be taken including special economic measures against South Africa to bring about an end to its apartheid policies and termination of its illegal occupation of Namibia.

#### **Chinese offer of site to Pakistan for explosion of Nuclear Device**

570. SHRI KAPIL VERMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reports